

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH

NO
Stay order
issued by Labour
Court, Godhra

O.A. No.
TAXNOX

465 of 1992.

DATE OF DECISION 5th March, 1993.

Union of India and Ors. Petitioner

Shri N.S.Shevde Advocate for the Petitioner(s)

Versus

Smt.Saroj Respondent

Shri P.H.Pathak, Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B.Patel : Vice Chairman

The Hon'ble Mr. V.Radhakrishnan : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

1. Union of India
Through General Manager,
Western Railway,
Churchgate,
Bombay - 20.
2. Chief Personnel Officer,
(I.R.), Western Railway,
Churchgate, Bombay- 20.
3. Senior Divisional Personnel
Officer, Western Railway,
and President of Railway Schools,
Ratlam Division,
Ratlam.
4. Principal,
Railway Secondary School,
Dohad.

...Applicants.
(Original Opponents).

(Advocate : Mr.N.S.Shevde)

Versus

Smk.Saroj,
W/o.Shiv Ram Agarwal,
Residing at Quarter No.1597-B,
Freeland Gunj,
Dahod.

...Respondent.

(Original applicant)

(Advocate : Mr.P.H.Pathak)

ORAL JUDGMENT.

O.A.NO. 465 OF 1992.

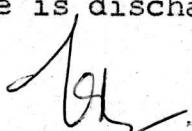
Dated : 5th March, 1993.

Per : Hon'ble Mr.N.B.Patel : Vice Chairman

Heard Mr.N.S.Shevde, and Mr.P.H.Pathak, learned
advocates for the applicants and the respondents.

Mr.P.H.Pathak, agrees to join with the applicants in
submitting a joint application to the Labour Court,
Godhra, for expeditious hearing and disposal of the
interim application for injunction when the court holds its

next sitting at Godhra. If such an application is made, the it is hoped that Court will give due consideration to it. Records and proceedings may be sent back to the Labour Court, Godhra. In view of this, Mr. N. S. Shevde, seeks permission to withdraw this application. Permission is granted. The application is disposed of as withdrawn. Notice is discharged. No order as to costs.


(V. Radhakrishnan)
Member (A)


(N. B. Patel)
Vice Chairman

AIT